

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1850**  
**TO BE ANSWERED ON 14.12.2023**

**SMALL AND COTTAGE INDUSTRIES**

1850. SHRI SHANMUGA SUNDARAM K.:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government is aware of the fact that encouraging small and cottage industries in rural, tribal and semi-urban areas would create employment opportunities for locals and prevent them from migrating to already crowded cities;
- (b) if so, the details of the initiatives taken/proposed to be taken by the Government in this regard;
- (c) the funds allocated, disbursed and utilised for the said purpose from the year 2014, State-wise; and
- (d) the Number of beneficiaries of such schemes in Pollachi Constituency from 2019, scheme and year-wise?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI BHANU PRATAP SINGH VERMA)

(a) & (b): Yes, Sir. The Government has taken following initiatives for encouraging small and cottage industries in rural, tribal and semi-urban areas to create employment opportunities for locals and prevent them from migrating to already crowded cities:

**1. Prime Minister's Employment Generation Programme (PMEGP):** PMEGP is a credit-linked subsidy programme for generating self-employment opportunities through establishment of micro enterprises, including village industries, throughout the country.

Under PMEGP, General Category beneficiaries can avail of Margin Money (MM) subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to Special Categories such as Scheduled Castes, Scheduled Tribes, OBCs, Minorities, Women, Ex-servicemen, Differently-abled, Transgenders, beneficiaries belonging to Northeastern Region, Hill and Border areas, and Aspirational Districts, the Margin Money subsidy is 35% in rural areas and 25% in urban areas. The maximum cost of project is Rs. 50 lakhs in the manufacturing sector and Rs. 20 lakhs in the service sector.

**2. Scheme of Fund for Regeneration of Traditional Industries (SFURTI):** Under this scheme, traditional industries and artisans are organized into collective manufacturing enterprises for making value added traditional products and provide the artisans with enhanced sustainable employment.

Under SFURTI, assistance is provided for establishment of Common Facility Centers (CFCs), procurement of new machineries, along with skill upgradation, marketing and design support, etc. Support is provided up to Rs. 2.50 crore (Regular Cluster) for clusters up to 500 artisans and Rs. 5.00 crore (Major Cluster) for clusters with more than 500 artisans. The major sectors covered under SFURTI include handicrafts, textiles, bamboo, agro-processing, honey, khadi, coir, etc.

**3. Khadi Vikas Yojana (KVY):** The scheme aims to increase productivity and wages of khadi artisans and secure their livelihood. It also assists in improving infrastructure for khadi production and thereby increasing its production and sales. Under KVY, assistance is provided to Khadi Institutions and artisans through schemes such as Modified Marketing Development Assistance (MMDA), Interest Subsidy Eligibility Certificate (ISEC), Workshed Scheme for Khadi Artisans, Strengthening of Infrastructure of Existing weak Khadi Institutions and Assistance for Marketing Infrastructure, etc., to increase Khadi production and provide sustainable employment to Khadi workers.

**4. Gramodyog Vikas Yojana (GVY):** The scheme aims to revive traditional and inherent skills of rural artisans by imparting advanced skill development training along-with distribution of modern toolkits.

Under GVY, skill development training and advanced tools and equipment are provided to rural and traditional artisans for promoting entrepreneurship among rural people in bee-keeping activities, pottery, agarbatti manufacturing, leather footwear activities, etc. These include components such as Honey Mission, Kumhar Sashaktikaran Programme, etc.

**5. Coir Vikas Yojana (CVY):** The scheme aims to support growth of coir industry and promote sustainable employment of coir workers.

Under CVY, sustainable employment is generated in Coir industry through various components focusing on skill upgradation, domestic and export market promotion, technological upgradation and welfare of coir artisans particularly women.

(c): State-wise details of funds allocated, disbursed and utilized for encouraging small and cottage industries in rural, tribal and semi-urban areas from 2014-15 are given in **Annexure I**.

(d): Year-wise details on number of beneficiaries assisted under Schemes for encouraging small and cottage industries in rural, tribal and semi-urban areas in Pollachi Constituency from 2019-20 are given in **Annexure II**.

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Annexure I: referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 1850 for answer on 14.12.2023.

i) State-wise details of Margin Money subsidy allocation and disbursement/utilization under PMEGP is given below:

Sr. No.	State/ UT	(Rs. In lakh)					
		2014-15		2015-16		2016-17	
		Allocation	Disbursement	Allocation	Disbursement	Allocation	Disbursement
1	Jammu & Kashmir	2919.50	3274.63	4006.80	3781.19	1541.26	2621.40
2	Ladakh	0.00	0.00	0.00	0.00	0.00	0.00
3	Himachal Pradesh	1687.45	2237.73	1721.57	1767.26	1970.11	2185.27
4	Punjab	2711.49	3190.88	3026.80	2902.97	2004.09	3181.60
5	Chandigarh	287.99	61.46	90.00	87.72	100.00	82.84
6	Haryana	2716.36	3012.98	3747.40	3112.09	3371.31	3383.53
7	Delhi	1061.04	189.24	257.35	254.05	300.00	182.41
8	Rajasthan	5369.78	5249.62	4188.14	4384.07	3500.99	4641.60
9	Uttarakhand	1882.35	2153.32	1909.93	1740.86	1140.93	2122.33
10	Uttar Pradesh	13339.40	16937.53	17535.32	14456.87	12981.52	14271.05
11	Chhattisgarh	3474.41	2045.68	4303.80	2829.38	4493.30	4070.73
12	Madhya Pradesh	8182.74	9241.70	7729.40	8117.17	8527.32	8346.06
13	Sikkim	541.34	33.52	227.38	186.11	86.48	35.93
14	Arunachal Pradesh	1793.42	1004.99	200.08	38.85	500.00	440.34
15	Nagaland	1563.64	878.59	1255.83	1392.81	2083.90	2007.48
16	Manipur	1403.65	1600.76	2855.92	1213.98	1822.73	2162.78
17	Mizoram	1043.39	807.98	924.99	1026.35	648.39	491.96
18	Tripura	985.02	1333.65	2748.26	945.84	2268.97	3734.66
19	Meghalaya	1184.79	971.14	1250.62	1056.12	286.35	407.89
20	Assam	5388.75	5397.01	4969.87	2869.74	5003.18	4910.36
21	Bihar	8277.14	4111.32	7118.59	6588.55	6909.77	8336.51
22	West Bengal	4396.32	6010.11	4765.49	3400.65	5680.30	6270.32
23	Jharkhand	4547.06	2871.29	3462.64	3559.74	2165.73	2654.35
24	Odisha	5621.47	3945.89	6282.00	5736.32	7201.65	6848.96
25	And. & Nic. Island	593.09	92.32	158.00	65.11	100.00	193.46
26	Gujarat*	4346.72	6200.52	6536.16	6339.73	7398.46	7561.61
27	Maharashtra**	6299.38	7843.81	9718.42	5285.03	2111.30	6001.36
28	Goa	466.91	141.76	159.40	165.43	371.62	191.44
29	Andhra Pradesh	2667.87	3492.11	4496.85	2262.37	4336.58	4916.08
30	Telangana	1954.44	1889.35	2094.00	2217.57	2004.86	2561.72
31	Karnataka	4512.99	6479.10	10846.89	5898.01	7941.62	11609.56
32	Lakshadweep	704.68	28.61	90.00	0.00	50.00	0.00
33	Kerala	2306.51	2679.28	2731.60	2720.48	3946.06	3350.68
34	Tamil Nadu	4974.91	6733.89	7110.80	5497.54	5291.23	8213.92
35	Pondicherry	100.00	112.10	100.00	106.37	150.00	103.65
<b>GRAND TOTAL</b>		<b>109306.00</b>	<b>112253.87</b>	<b>128620.30</b>	<b>102006.33</b>	<b>108290.01</b>	<b>128093.84</b>

\* Including Daman and Diu \*\* Including Dadra Nagar and Haveli

(Rs. In lakh)							
Sr. No.	State/ UT	2017-18		2018-19		2019-20	
		Allocation	Disbursement	Allocation	Disbursement	Allocation	Disbursement
1	Jammu & Kashmir	4772.84	6913.15	8030.86	15222.00	14417.74	11142.86
2	Ladakh	0.00	0.00	0.00	0.00	0.00	0.00
3	Himachal Pradesh	1785.19	2042.54	3374.67	4135.61	4300.00	3229.32
4	Punjab	3772.84	3930.46	4895.21	4766.68	6000.00	3914.83
5	Chandigarh	100.00	90.07	100.00	63.91	100.00	28.71
6	Haryana	3772.84	4167.00	4944.96	5178.43	6500.00	4938.21
7	Delhi	200.00	150.65	300.00	157.13	195.00	110.63
8	Rajasthan	4909.26	4929.04	8209.96	7199.28	8600.00	8171.88
9	Uttarakhand	2133.95	2880.98	3654.57	4098.38	4000.00	3440.03
10	Uttar Pradesh	13157.41	16866.47	23326.06	19033.28	27000.00	21648.00
11	Chhattisgarh	2816.67	3398.40	6720.84	6784.52	6133.26	6098.28
12	Madhya Pradesh	7587.04	7631.41	12672.68	10002.28	8500.00	8063.63
13	Sikkim	200.00	46.36	250.00	112.35	200.00	174.56
14	Arunachal Pradesh	500.00	309.42	900.00	419.88	500.00	363.79
15	Nagaland	2728.96	2672.15	3595.65	2349.67	3412.08	2650.24
16	Manipur	1434.32	1383.87	3297.40	2041.06	2815.73	2036.30
17	Mizoram	945.66	274.05	2768.62	1514.90	2101.59	1083.78
18	Tripura	2283.75	1892.30	3284.38	2314.24	2517.10	1835.39
19	Meghalaya	1420.32	118.27	3413.50	587.14	2971.70	569.17
20	Assam	5351.99	2362.48	13290.45	4167.41	11207.80	3557.78
21	Bihar	5653.09	6558.85	11524.03	9842.00	9000.00	6950.67
22	West Bengal	3475.31	3891.37	7810.56	7568.78	9600.00	8487.40
23	Jharkhand	2070.37	2439.53	6566.45	4535.69	4600.00	3749.79
24	Odisha	4962.97	5680.65	8184.02	7856.18	7600.00	7816.86
25	And. & Nic. Island	250.00	276.95	350.00	318.52	300.00	146.16
26	Gujarat*	9909.26	12883.63	14869.70	25443.87	30921.00	28740.29
27	Maharashtra**	6855.56	8749.73	11365.52	15272.02	12521.00	11219.47
28	Goa	197.53	149.07	641.59	237.23	300.00	244.36
29	Andhra Pradesh	3933.95	5336.10	6468.12	9046.31	10580.00	9024.23
30	Telangana	4611.73	4030.21	7687.60	7180.89	7600.00	7118.89
31	Karnataka	5462.97	6477.94	8857.55	10725.32	15450.00	10681.14
32	Lakshadweep	50.00	0.00	50.00	0.00	50.00	0.00
33	Kerala	2333.72	2910.44	4388.22	5383.93	5500.00	5322.79
34	Tamil Nadu	7260.50	9717.58	10886.83	13290.95	14000.00	12405.45
35	Pondicherry	100.00	78.95	200.00	150.70	150.00	117.26
<b>GRAND TOTAL</b>		117000.00	131240.07	206880.00	207000.54	239644.00	195082.15

\* Including Daman and Diu \*\* Including Dadra Nagar and Haveli

(Rs. In lakh)							
Sr. No.	State/ UT	2020-21		2021-22		2022-23	
		Allocation	Disbursement	Allocation	Disbursement	Allocation	Disbursement
1	Jammu & Kashmir	7804.17	18306.28	10569.73	46713.54	11549.56	23993.89
2	Ladakh	780.42	1168.41	1081.87	1182.31	1175.43	376.09
3	Himachal Pradesh	3643.96	3381.10	4520.00	3550.95	4767.3	3149.58
4	Punjab	5918.03	5008.66	7294.71	6017.86	7729.69	7250.62
5	Chandigarh	95.82	16.00	98.89	62.08	105.74	44.53
6	Haryana	5998.41	5512.56	7417.41	6093.33	7830.69	6319.98
7	Delhi	287.45	147.60	324.49	315.23	341.74	471.11
8	Rajasthan	8094.02	8806.83	10874.64	9025.60	11447.3	11418.57
9	Uttarakhand	3977.47	4536.61	5348.30	3983.20	5365.78	4631.73
10	Uttar Pradesh	25719.10	32985.40	34657.47	41165.07	38015.85	37865.82
11	Chhattisgarh	7603.01	6062.77	9311.88	6941.44	9464.87	7492.77
12	Madhya Pradesh	19201.65	13807.82	21582.71	20961.46	22947.88	18129.70
13	Sikkim	191.63	152.28	239.02	214.27	255.36	131.46
14	Arunachal Pradesh	479.08	232.63	671.48	788.88	553.71	701.26
15	Nagaland	4296.52	2045.46	4425.65	2494.89	3544.86	1535.13
16	Manipur	5156.79	5899.02	6885.24	3337.25	5383	1462.51
17	Mizoram	2893.48	1412.45	2965.57	1461.76	2308.79	1353.86
18	Tripura	3072.38	1829.57	3477.42	2083.70	2784.14	1689.01
19	Meghalaya	3837.48	579.65	3903.67	974.17	2971.5	665.74
20	Assam	14589.04	4948.49	14794.18	6659.71	11693.36	5954.20
21	Bihar	8466.18	7208.75	10426.73	8169.92	11046.82	12123.20
22	West Bengal	8955.41	7425.32	11018.36	8539.63	11682.3	7408.96
23	Jharkhand	5589.11	3847.80	6268.01	4188.27	6381.74	4837.65
24	Odisha	7626.82	8748.07	10239.53	11335.95	11286.82	10731.75
25	And. & Nic. Island	287.45	186.12	324.49	238.69	325.74	202.92
26	Gujarat*	19651.54	20637.05	26174.71	28704.84	29036.95	24182.62
27	Maharashtra**	12196.93	8844.29	13806.63	13018.54	14594.43	13203.32
28	Goa	287.45	156.65	324.49	298.22	341.74	291.08
29	Andhra Pradesh	6799.38	6866.30	9099.19	10088.80	10054.13	12929.93
30	Telangana	7181.46	6376.33	8845.96	9846.14	9801.39	10225.11
31	Karnataka	10576.52	12504.26	14152.31	15843.36	15630.43	16154.42
32	Lakshadweep	47.91	15.36	51.19	17.50	57.74	2.49
33	Kerala	5094.40	5225.88	6860.54	6859.29	7207.21	7329.23
34	Tamil Nadu	12424.33	13881.57	16785.63	16445.76	17583.3	17891.66
35	Pondicherry	143.72	116.81	177.90	144.30	190.74	65.56
<b>GRAND TOTAL</b>		<b>228968.52</b>	<b>218880.15</b>	<b>285000.00</b>	<b>297765.91</b>	<b>295458.03</b>	<b>272217.46</b>

\* Including Daman and Diu \*\* Including Dadra Nagar and Haveli

(Rs. In lakh)			
Sr. No.	State/ UT	2023-24 (as on 30.11.2023)	
		Disbursement	Allocation
1	Jammu & Kashmir	11598.63	17861.35
2	Ladakh	754.46	394.62
3	Himachal Pradesh	3340.04	1903.79
4	Punjab	6194.55	7594.23
5	Chandigarh	72	18.44
6	Haryana	6283.11	4565.39
7	Delhi	345.01	258.24
8	Rajasthan	11481.26	8517.41
9	Uttarakhand	4291.67	2995.68
10	Uttar Pradesh	38222.29	28471.45
11	Chhattisgarh	7585.24	3290.55
12	Madhya Pradesh	18429	8092.45
13	Sikkim	240	206.68
14	Arunachal Pradesh	656.8	1228.23
15	Nagaland	3036.59	726.21
16	Manipur	4589.19	566.91
17	Mizoram	2213.53	1360.81
18	Tripura	2668.73	893.61
19	Meghalaya	2093	429.83
20	Assam	11162.22	3648.96
21	Bihar	11085.31	11234.99
22	West Bengal	8207.74	3368.04
23	Jharkhand	5110.88	2390.45
24	Odisha	9067.16	4154.36
25	And. & Nic. Island	231	47.32
26	Gujarat*	23362.62	24617.16
27	Maharashtra**	11711.97	6918.25
28	Goa	275.41	172.71
29	Andhra Pradesh	10102.96	11805.28
30	Telangana	9851.76	7641.52
31	Karnataka	15717.09	9416.14
32	Lakshadweep	41	0
33	Kerala	7226.71	3358.01
34	Tamil Nadu	17625.08	11835.74
35	Pondicherry	127	24.38
<b>GRAND TOTAL</b>		<b>265001.01</b>	<b>190009.19</b>

\* Including Daman and Diu \*\* Including Dadra Nagar and Haveli

ii) State-wise details of funds allocated, disbursed and utilized under SFURTI from 2014-15 to 2023-24 (30.11.2023) is given below:

Figures in Rs. Lakhs

S. No.	State	Funds Allocated (2014-15 to 2023-24)	Funds Released (2014-15 to 2023-24)	Funds Utilised (2014-15 to 2023-24)
1	Andaman & Nicobar	249.28	249.28	124.64
2	Andhra Pradesh	4402.5	3389.08	2923.18
3	Arunachal Pradesh	702.56	572.59	485.19
4	Assam	7983.31	6451.95	6230.19
5	Bihar	3002.58	2425.76	1896.87
6	Chhattisgarh	1397.3	1189.69	1022.15
7	Gujarat	2971.48	2429.36	2071.13
8	Haryana	1566.01	907.29	829.47
9	Himachal Pradesh	759.76	553.445	450.065
10	Jammu & Kashmir	2038.63	1582.54	1256.01
11	Jharkhand	3776.62	2919.17	2184.50
12	Karnataka	7962.27	6590.12	5602.69
13	Kerala	1974.97	1791.73	1677.06
14	Madhya Pradesh	11679.74	8024.46	7226.23
15	Maharashtra	7314.02	4661.24	3970.75
16	Manipur	7527.23	5510.49	4742.17
17	Meghalaya	1172.90	845.63	662.98
18	Mizoram	147.66	147.66	147.66
19	Nagaland	2179.84	1712.61	1379.94
20	Odisha	20484.17	17348.42	16560.95
21	Punjab	518.07	515.99	485.23
22	Rajasthan	8571.33	7045.64	6363.19
23	Sikkim	1008.75	883.66	605.23
24	Tamil Nadu	7856.72	5935.4394	5202.9494
25	Telangana	3309.6	2376.005	1913.335
26	Tripura	516.43	381.2605	266.9205
27	Uttar Pradesh	16243.80	13361.662	13031.852
28	Uttarakhand	1288.05	978.4998	837.6098
29	West Bengal	4928.96	3872.304	3414.384
<b>Total</b>		<b>133534.59</b>	<b>104653.06</b>	<b>93564.61</b>

iii) State-wise disbursement of fund under Khadi and Village Industries activities from the year 2014-15 to 2022-23.

Sr. No.	States / Union Territories	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
1	Jammu & Kashmir *	1282.91	1063.76	897.55	205.47	309.90	230.02	3132.26	303.82	197.15
2	Himachal Pradesh	299.82	297.30	314.42	365.57	302.01	137.74	113.67	178.57	118.04
3	Punjab	158.36	79.11	292.90	399.27	535.85	119.32	85.64	59.71	0.00
4	Chandigarh	19.00	0.00	0.00	0	00	0.0	15.24	65.59	111.88
5	Haryana	2302.62	1989.76	4589.46	1647.09	660.79	337.26	737.42	2917.54	1998.60
6	Delhi	630.21	1111.31	472.25	381.33	441.69	617.74	398.44	739.41	1847.93
7	Rajasthan	1836.47	1382.28	2022.19	691.42	672.69	514.76	1309.24	1315.45	889.73
8	Uttarakhand	793.84	807.25	26.72	647.1	389.57	302.67	245.64	738.23	315.44
9	Uttar Pradesh	8972.51	7844.07	9809.26	6189.24	2365.28	1793.07	4607.55	6610.62	5280.42
10	Chhattisgarh	466.80	620.16	1153.28	797.51	290.53	212.23	316.18	1057.52	909.57
11	Madhya Pradesh	366.51	338.51	582.51	274.61	539.50	245.33	235.66	336.10	320.73
12	Sikkim	19.52	6.45	18.20	348.53	46.30	17.9	18.16	13.49	5.29
13	Arunachal Pradesh	21.07	27.78	15.60	364.3	117.64	19.9	29.35	65.51	24.86
14	Nagaland	25.88	582.26	43.70	248.13	77.36	51.68	45.76	50.50	102.63
15	Manipur	10.15	65.77	264.23	154.55	192.39	17.02	11.51	23.38	72.65
16	Mizoram	22.61	27.15	25.58	366.63	111.01	24.46	35.72	43.01	85.87
17	Tripura	22.77	8.55	108.10	102.54	51	781.29	62.25	25.11	86.23
18	Meghalaya	10.45	9.50	29.17	475.33	155.47	35.68	7.24	29.17	92.62
19	Assam	481.27	468.51	624.37	806.87	304.97	306.63	391.12	627.08	601.60
20	Bihar	615.26	404.33	401.46	503.3	414.83	163.11	356.53	288.16	247.45
21	West Bengal	3708.19	2077.45	5668.48	3875.68	1246.61	632.09	2215.82	4276.23	4095.30
22	Jharkhand	290.09	105.06	212.43	210.95	373.83	116.27	159.12	160.94	274.26
23	Odisha	214.68	405.03	342.32	1712.16	283.83	174.98	338.71	292.65	425.11
24	Gujarat **	2030.23	1826.64	2429.39	2030.72	620.39	242.46	2608.23	3714.10	3101.60
25	Maharashtra ***	667.94	777.79	720.54	508.5	1242.99	1401.41	1149.58	972.19	2484.84
26	Goa	4.00	23.39	43.38	36.43	39.46	83.7	15.57	61.55	32.79
27	Andhra Pradesh	879.27	966.00	826.25	657.78	487.86	173.36	788.79	1016.98	1032.90
28	Telangana	1.43	183.00	168.50	141.11	205.53	88.6	193.11	295.21	264.02
29	Karnataka	1828.01	2202.21	3996.85	1227.31	1496.11	1432.31	3970.38	4663.90	5362.25
30	Kerala****	1200.03	1550.68	2285.75	1486.14	573.47	533.83	1030.44	1497.68	2033.35
31	Tamil Nadu	5204.75	3486.06	4447.24	3026.94	1284.42	1056.87	4446.13	6006.53	3200.39
	<b>Sub Total</b>	<b>34386.65</b>	<b>30737.12</b>	<b>42832.08</b>	<b>29882.51</b>	<b>15833.28</b>	<b>11863.69</b>	<b>29070.46</b>	<b>38445.93</b>	<b>35615.5</b>
	Departmental	2164.24	3024.66	1769.44	4651.34	8933.36	23727.38	5623.56	2296.89	0
	Book Adjustment	2681.00	-	2661.00	678.5	600.00	549.00	8358	-	-
	MMDA	-	-	-	-	30380.58	-	-	-	-
	AABY	-	-	-	-	937.97	-	-	-	-
	Audit fees	-	-	-	-	13.43	-	-	-	-
	Mission solar Charkha	-	-	-	-	28.61	-	-	-	-
	ASPIRE	-	-	-	-	83.33	-	-	-	-
	<b>Grand Total</b>	<b>39231.89</b>	<b>33761.78</b>	<b>47262.52</b>	<b>35212.35</b>	<b>56810.56</b>	<b>36140.07</b>	<b>43052.02</b>	<b>40742.82</b>	<b>35615.50</b>

Including \* Ladakh, \*\*Daman & Diu , \*\*\* Dadra & Nagar Haveli and \*\*\*\*Lakshadweep



iv) **State-wise details of funds allocated, disbursed and utilized under CVY from 2014-15 to 2022-23 is given below:**

Details of fund allocated, disbursed and utilized under SFURTI Coir Clusters during the year 2014-15 to 2022-23

<b>Sl. No.</b>	<b>Name of the State/ UT in which cluster is located</b>	<b>Fund allocated from Ministry 2014-15 to 2022-23 (Rs. in Lakhs)</b>	<b>Fund released to clusters (HI,SI,IA &amp; TA) 2014-15 to 2022-23 (Rs. in Lakhs)</b>	<b>Fund utilised 2014-15 to 2022-23 (Rs. in Lakhs)</b>
1	Andaman & Nicobar	249.28	187.3	152.8
2	Andhra Pradesh	955.53	927.17	632.46
3	Gujarat	409.11	380.51	282.34
4	Karnataka	2905.03	2701.66	1115.59
5	Kerala	696.19	689.73	551.79
6	Maharashtra	298.68	224.24	209.68
7	Odisha	962.85	927.83	643.82
8	Tamil Nadu	4930.15	4880.48	4040.57
9	West Bengal	296.86	293.77	236.85
	<b>Total</b>	<b>11703.68</b>	<b>11212.69</b>	<b>7865.90</b>

## Annexure II

**Annexure II: referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 1850 for answer on 14.12.2023.**

- i) Details of number of units assisted, Margin Money Subsidy disbursed, and estimated employment generated under PMEGP in Pollachi Constituency from 2019-20 to 2023-24 is given below:

<b>PMEGP performance in Coimbatore district (Pollachi)</b>		
<b>Year</b>	<b>Units Assisted</b>	<b>Estimated Employment Generated</b>
2019-20	55	440
2020-21	43	344
2021-22	62	496
2022-23	59	472
2023-24 (as on 08.12.2023)	43	344

- ii) Details of number coir units registered in Pollachi Constituency from 2019-20 to 2023-24 is given below:

<b>Year</b>	<b>No. of registered coir units</b>
2019-20	23
2020-21	49
2021-22	38
2022-23	74
2023-24 (as on 08.12.2023)	17